

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No. 83/CTB/2019, (CP No. 01/2015)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Mritunjay Kar -Vs- Purbanchal Petroleum Pvt. Ltd. & Ors.
Under Section	397-398

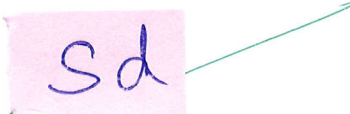
For Petitioner (s)

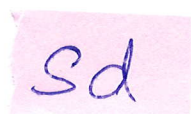
Mr. L.D. Sahoo, Adv.

For Respondent (s)

**ORDER**

Both the Counsel are present. At the request of the Ld. Counsel for the respondent list this matter on 25.08.2021.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**Rajasekhar V.K.**  
**Member (Judicial)**